

NCLT e-Filing Software User Manual

Index

S. No.	Section	Page Number
1.	<u>User Registration</u>	<u>3</u>
2.	<u>User Home Page Navigation</u>	<u>10</u>
3.	<u>Petition/Appeal Filing - Petitioner</u>	<u>26</u>
4.	<u>Application Filing – Petitioner/Respondent</u>	<u>42</u>
5.	<u>Additional Document Upload – Petitioner/Respondent</u>	<u>59</u>
6.	<u>Re-Filing in case of defects raised by NCLT</u>	<u>75</u>
7.	<u>My Account Details</u>	<u>79</u>
8.	<u>IRP/RP Account</u>	<u>85</u>
9.	<u>ROC/RD Liquidator Account</u>	<u>108</u>

User Registration

1. Logon to NCLT e-Filing website – efilting.nclt.gov.in

The screenshot shows the homepage of the National Company Law Tribunal (NCLT) e-Filing portal. The header includes the NCLT logo, the text "NATIONAL COMPANY LAW TRIBUNAL" and "राष्ट्रीय कंपनी विधि अधिकरण", and the "Digital India" logo with the slogan "एक कदम स्वच्छता की ओर". Navigation links for "Register" and "Help Center" are present. The main content area features a "What's New" banner with a gavel image, a "USER LOGIN" section with input fields for Username, Password, and Captcha (displaying 597289), a "LOGIN" button, and links for "Forgot your password?" and "Unlock your account". A statistics bar at the bottom displays six metrics: Total Registered Users (11910), Total Advocate Registered (6018), Total E-Filed Cases (21549), Total E-Filed Applications (8951), Total E-Filed Cases (Current Month) (199), and Total E-Filed Applications (Current Month) (140). An address box at the bottom right provides the location: "ADDRESS: Ground, 6th, 7th Floor & 8th C.G.O. Complex, Lodhi Rd, Block No. 3, New Delhi, Delhi 110003" with a "View Map" link.

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

Register Help Center

What's New

USER LOGIN

Username

Password

Enter Captcha **597289**

LOGIN

Forgot your password?

Unlock your account

ADDRESS:
Ground, 6th, 7th Floor & 8th C.G.O.
Complex, Lodhi Rd, Block No. 3,
New Delhi, Delhi 110003
[View Map](#)

11910 Total Registered Users	6018 Total Advocate Registered	21549 Total E-Filed Cases	8951 Total E-Filed Applications	199 Total E-Filed Cases (Current Month)	140 Total E-Filed Applications (Current Month)
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2. Click on Register link on e-Filing website



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



[Register](#)

[Help Center](#)

What's New



USER LOGIN

Enter Captcha

597289



LOGIN

[Forgot your password?](#)

[Unlock your account](#)

ADDRESS:

Ground, 6th, 7th Floor & 8th C.G.O.
Complex, Lodhi Rd, Block No. 3,
New Delhi, Delhi 110003

[View Map](#)



11910

Total Registered
Users



6018

Total Advocate
Registered



21549

Total E-Filed
Cases



8951

Total E-Filed
Applications



199

Total E-Filed Cases
(Current Month)



140

Total E-Filed
Applications
(Current Month)

Click on
Register link

3. Select required user type for registration

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

Register Help Center

User Register

Choose User Type

- Individual
- Advocate
- Chartered Accountant
- Company Secretary
- Cost Accountant
- Registrar of Companies
- Regional Director
- Official/Provisional
- IRP/RP
- Any Other
- Income Tax/Other Central/State Govt Agencies Representatives

Select the required user type

User can create multiple logins under different user type but login id should be different.

USER LOGIN

Username

Password

Enter Captcha 597289

LOGIN

Forgot your password?
Unlock your account

ADDRESS:
Ground, 6th, 7th Floor & 8th C.G.O. Complex, Lodhi Rd, Block No. 3, New Delhi, Delhi 110003
View Map

11910 Total Registered Users
6018 Total Advocate Registered

(Current Month)

4. Fill required user details for creating user ID

Home e - filing User Registration (as Advocate)

User representing Law/Professional Firm Yes No

Any prior registration process is incomplete click here Yes

Name*	Mr BB Singh	Registration Number/Enrollment Number*	ND/123/2018	Address 1*	1, Lambard Land
Address 2*	Jankpuri	Land-mark*	JJ Hospital	State*	Delhi
City/District*	EAST	Pin-code*	100000	Login Id*	bbsingh
Mobile Number*	<input type="text"/>	<input type="button" value="Send OTP"/>	<input checked="" type="checkbox"/> Verified		
E-mail Id*	<input type="text"/>				

Based on user type, Registration Number/ Enrollment number is required for e.g. Bar ID for advocates, ICSI number for Company Secretaries, etc. Individuals can enter any government issued ID.


User needs to authenticate mobile number using OTP. User needs to enter captcha to receive OTP

Careful

Please Enter Captcha.

Then proceed ahead.

5. OTP based authentication of mobile and email id is mandatory

 e - filing User Registration (as Advocate)

User representing Law/Professional Firm Yes No

Any prior registration process is incomplete click here Yes

Name*	Mr BB Singh	Registration Number/Enrollment Number*	ND/123/2018	Address 1*	1, Lambard Land
Address 2*	Jankpuri	Land-mark*	JJ Hospital	State*	Delhi
City/District*	EAST	Pin-code*	100000	Login Id*	bbsingh
Mobile Number*	[REDACTED]		<input checked="" type="checkbox"/> Verified		
E-mail Id*	[REDACTED]		<input checked="" type="checkbox"/> Verified		

Click on "Submit & Next" to proceed

6. Upload proof of Unique ID

e - filing User Registration (as Advocate)
Upload Section

Document Type*	Certificate of Registration	Document Number*	ND/123/2018	Upload File*	Choose File Proof.pdf
Back		Submit & Next			

Select valid document type

Click "Submit & Next" to create user. On successful submission following message appears.

Click to select file. Only .pdf files allowed to upload

 **NATIONAL COMPANY LAW TRIBUNAL**
राष्ट्रीय कंपनी विधि अधिकरण

Click to proceed to user login screen

e - filing User Registration (as Advocate) [Login](#)

Welcome , You have been registered successfully.

Your LoginId and Password has been mailed to your registered mail id.

User Home Page Navigation

7. Enter login details

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

Register Help Center

What's New

USER LOGIN

pk Singh
.....

151727 151727

LOGIN

Forgot your password?
Unlock your account

ADDRESS:
Ground, 6th, 7th Floor & 8th C.G.O.
Complex, Lodhi Rd, Block No. 3,
New Delhi, Delhi 110003
View Map

11911 Total Registered Users	6019 Total Advocate Registered	21553 Total E-Filed Cases	8952 Total E-Filed Applications	4 Total E-Filed Cases (Current Month)	1 Total E-Filed Applications (Current Month)
--	--	-------------------------------------	---	---	--

Enter the correct username and password

Click to Login

8. Select NCLT option

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

NCLAT

NCLT

Click to select NCLT

Designed & Developed by National Informatics Centre (NIC)

9. Agree to Disclaimer

The screenshot shows the National Company Law Tribunal (NCLT) website interface. At the top left is the NCLT logo and the text 'NATIONAL COMPANY LAW TRIBUNAL' and 'राष्ट्रीय कंपनी विधि अधिकरण'. At the top right are the 'सबसे पहले भारत' logo and the 'Digital India' logo. Below these are navigation links: 'HOME', 'EDIT PROFILE', 'INCIDENT REPORT', and 'LOGOUT'. The main content area is a white dialog box titled 'Want to Continue with NCLT'. Inside the dialog box, there is a section titled 'Disclaimer' with the following text: 'I have read the contents of the site and the instructions given thereof as regards registration and e-filing of petitions/documents before the National Company Law Tribunal and agree with the same. I hereby declare that the information given in the petition/documents are true and correct to the best of my knowledge. I hereby acknowledge and certify that the attachments/enclosures/appendix made along with the petitions/application are true and correct and are valid as per the original documents. I further certify that I have personally or through my counsel/advocate completed the petitions/application and have e-filed the same. I understand that any misrepresentation, falsification or omission of information in the petition /application or any document used for registration shall be a valid ground for rejection of the petition/application apart from any other penalty for perjury.' Below the disclaimer text is a checkbox labeled 'Click to Agree', which is currently checked. At the bottom of the dialog box are two buttons: 'Close' and 'Continue'. A blue callout bubble points to the 'Click to Agree' checkbox with the text 'Click to Agree and Continue'. At the bottom of the page, it says 'Designed & Developed by National Informatics Centre (NIC)'.

Want to Continue with NCLT

Disclaimer

I have read the contents of the site and the instructions given thereof as regards registration and e-filing of petitions/documents before the National Company Law Tribunal and agree with the same. I hereby declare that the information given in the petition/documents are true and correct to the best of my knowledge. I hereby acknowledge and certify that the attachments/enclosures/appendix made along with the petitions/application are true and correct and are valid as per the original documents. I further certify that I have personally or through my counsel/advocate completed the petitions/application and have e-filed the same. I understand that any misrepresentation, falsification or omission of information in the petition /application or any document used for registration shall be a valid ground for rejection of the petition/application apart from any other penalty for perjury.

Click to Agree

Close Continue

Click to Agree and Continue

Designed & Developed by National Informatics Centre (NIC)

10. User Home Page Dashboard

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE **INCIDENT REPORT** LOGOUT

Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

Logout

98 Draft Cases >

0 Payment (Online) >

98 Payment (Offline) >

104 E-Filed Cases >

6 IA-Filed >

Act Wise Case Details

Act	Count
IBC Act	52
Company Petition	52

Case Type Wise Case Details

Case Type	Count
Company Petition IB	38
Company Application	9
Company Appeal	2
Restoration Application	2
Company Petition	34

Click to report any technical issues faced while e-filing

11. Draft Cases – Click on draft cases link on dashboard

Cases In Draft

Show entries Search:

Reference No	Case Title	Pet. Name	Res. name	Action
0404112002602020	A	A		
0404113002622020	Google Vs. ITVC Software	Google	ITVC Software	
0404113002772020	BKC pvt ltd		BKC pvt ltd	
0404114002582020	ABC		ABC	
0404114002592020	fddffdfd	fddffdfd		

Showing 1 to 5 of 98 entries

Previous 1 2 3 4 5 ... 20 Next

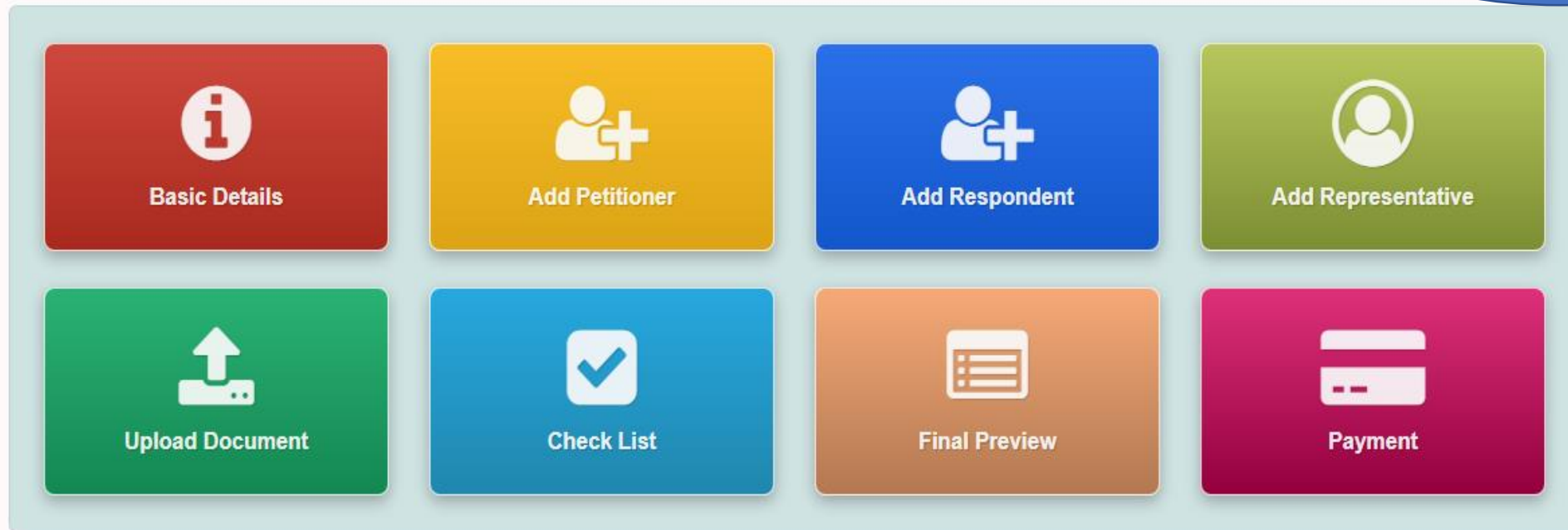
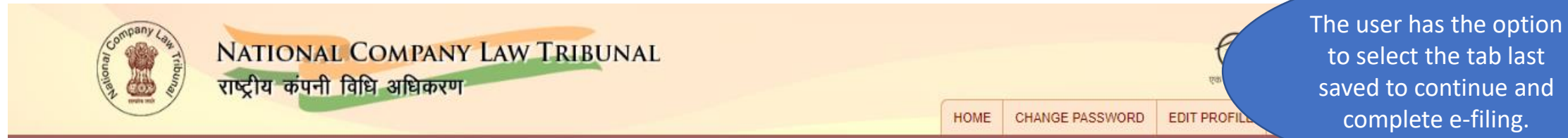
Close

Company Appeal
Restoration Application

Industry Wise Case Details Sections Wise Case Details

Click to go to edit mode for the case

12. Draft Cases – Click on draft cases link on dashboard



13. Online/Offline Cases – Click on Offline/Online Payment link on Dashboard

The screenshot displays the 'Offline Payment of Cases' dashboard. On the left, a sidebar contains navigation options: 'Welcome: pksingh', 'Petitioner Corner', 'Respondent Corner', 'My Account', and 'Logout'. The main content area features a table with columns for 'Filing No', 'Case Title', 'Pet. Name', 'Res. name', and 'View More'. The table lists five cases, with the 'View Details' link for the second case highlighted in yellow. A blue callout bubble points to this link with the text 'Click on View Details to view case details'. Another blue callout bubble in the top right corner states 'The user can view the list of cases for which payments were made online/offline'. Below the table, pagination controls show 'Showing 1 to 5 of 98 entries' and a set of buttons for 'Previous', '1', '2', '3', '4', '5', '...', '20', and 'Next'. At the bottom, there are buttons for 'Industry Wise Case Details' and 'Sections Wise Case Details', with a 'Close' button above them.

Filing No	Case Title	Pet. Name	Res. name	View More
0404113003412020	Airtel Vs. Paytm	Paytm	Airtel	View Details
0404114003402020	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	DIGITAL ENTERPRISE	SUNRISE CEMENT PVT LTD	View Details
0404114003472020	Axis Bank Vs. TK PVT LTD	TK PVT LTD	Axis Bank	View Details
0404115003452020	Tech Mahindra Vs. Google	Google	Tech	View Details
0404115003462020	aadefc Vs. ICICI	ICICI		View Details

Showing 1 to 5 of 98 entries

Previous 1 2 3 4 5 ... 20 Next

Industry Wise Case Details [Close](#) Sections Wise Case Details

14. Online/Offline Cases – Click on Offline/Online Payment link on Dashboard

The screenshot displays the National Company Law Tribunal (NCLT) dashboard. At the top left is the NCLT logo and name in English and Hindi. The top right contains navigation links: HOME, CHANGE PASSWORD, and EDIT PROFILE. A blue callout bubble points to the top right area, stating: "The user can view the status of the case, listing date, purpose and orders uploaded".

The dashboard is divided into a left sidebar and a main content area. The sidebar includes: Welcome: pksingh, Petitioner Corner, Respondent Corner, My Account, and Logout.

The main content area features four colored boxes at the top: Filing No. (0404114003402020), Scrutiny Status (Scrutiny Cleared), Registration (Company Application/60/2020), and Current Status (Pending).

Below these are two panels: "Listing" and "E-hear./Ord.". The "Listing" panel shows "NEXT LISTING DATE" (01-06-2020) and "NEXT LISTING PURPOSE" (Admission), with a "Show Previous Listings" link. The "E-hear./Ord." panel has a "Show Order List" link.

At the bottom, there are dropdown menus for "Petitioner 1", "Petitioner 2", and "Respondent 1". A blue callout bubble points to the "Petitioner 1" dropdown, stating: "Click to expand and view details".

15. E-Filed Cases – Click on E-Filed cases link on Dashboard

Cases E-Filed

Show entries

[All](#) [Objections](#) [Registered](#) Search:

Filing No	Case Title	Pet. Name	Res. name	Your Role As	View Details	Uploaded Document
0404113003412020	Airtel Vs. Paytm	Airtel	Paytm	Petitioner	View Details	View Document
0404113003412020/1	Airtel Vs. Paytm	Airtel	Paytm	Petitioner	View Details	View Document
0404114003402020	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	SUNRISE CEMENT PVT LTD	DIGITAL ENTERPRISE	Petitioner	View Details	View Document
0404114003402020/1	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	SUNRISE CEMENT PVT LTD			View Details	View Document
0404114003402020/2	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	SUNRISE CEMENT PVT LTD	DIGITAL ENTERPRISE	Respondent	View Details	View Document

Showing 1 to 5 of 131 entries

Previous [1](#) [2](#) [3](#) [4](#) [5](#) [27](#) Next

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

6 IA-Filed >

Details

Company Application, 3
Company Appeal, 3
Interlocutory Application(IBC
Transfer Petition, 2

pany Petition, 34
(IBC)

Details

16. Petitioner Corner

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

The user can file petition/appeal/application/document on behalf of petitioner from petitioner store

Welcome: pksingh

Petitioner Corner

- Company Act 2013
- IBC Code 2016
- Document Upload
- Upload Via Security Code/Add Advocate
- Associate case
- Re-filing

Respondent Corner

My Account

Logout

98 Draft Cases > 0 Payment (Online) > 98 Payment (Offline) > 104 E-Filed Cases > 6 IA-Filed >

User has the following options under Petitioner store:

1. File petition/appeal under Companies Act or IBC
2. File Application under ongoing cases in NCLT
3. File additional documents under ongoing cases in NCLT
4. Associate Case – To receive security code for filing documents
5. Refiling – In case any defects are raised in appeal/application / document filed, user can correct the same

Case Type Wise Case Details

Case Type	Count
Company Petition IB	38
Company Application	3
Company Appeal	3
Interlocutory Application(IBC)	9
Transfer Petition	2
Company Petition	34
Restoration Application	2
Interlocutory Application(IBC)	2
Company Appeal	2
Restoration Application	2

Industry Wise Case Details

Sections Wise Case Details

17. Respondent Corner

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

The user can file application/document on behalf of respondent in a case from respondent store

Welcome: pksingh

Petitioner Corner

Respondent Corner

Company Act 2013

IBC Code 2016

Document Upload

Document Upload/Add Advocate

Associate case

Re-filing

My Account

Logout

98 Draft Cases > 0 Payment (Online) > 98 Payment (Offline) > 104 E-Filed Cases > 6 IA-Filed >

User has the following options under Respondent store:

1. File Application under ongoing cases in NCLT
2. File additional documents under ongoing cases in NCLT
3. Associate Case – To receive security code for filing documents
4. Refiling – In case any defects are raised in application/ document filed, user can correct the same

Case Type Wise Case Details

Case Type	Count
Company Petition IB	38
Company Application	3
Company Appeal	3
Interlocutory Application (IBC)	9
Transfer Petition	2
Company Petition	34
Interlocutory Application (IBC)	2
Restoration Application	2

Industry Wise Case Details

Sections Wise Case Details

18. My Account

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

The user can view cases filed, documents uploaded or transaction history under My Account

Welcome: pksingh

Petitioner Corner

Respondent Corner

My Account

My Cases

Submitted Documents

Transaction History

Logout

98 Draft Cases > 0 Payment (Online) > 98 Payment (Offline) > 104 E-Filed Cases > 6 IA-Filed >

User has the following options under My Account:

1. View list of all filed cases under My Cases
2. View list of documents in e-filed cases
3. View transaction history of all cases submitted online/offline

Case Type Wise Case Details

Case Type	Count
Company Petition IB	38
Company Application	3
Company Appeal	3
Interlocutory Application (IBC)	9
Transfer Petition	2
Restoration Application	2
Company Petition	34

Industry Wise Case Details

Sections Wise Case Details

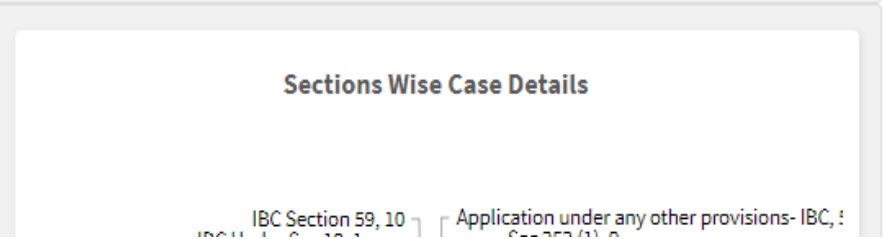
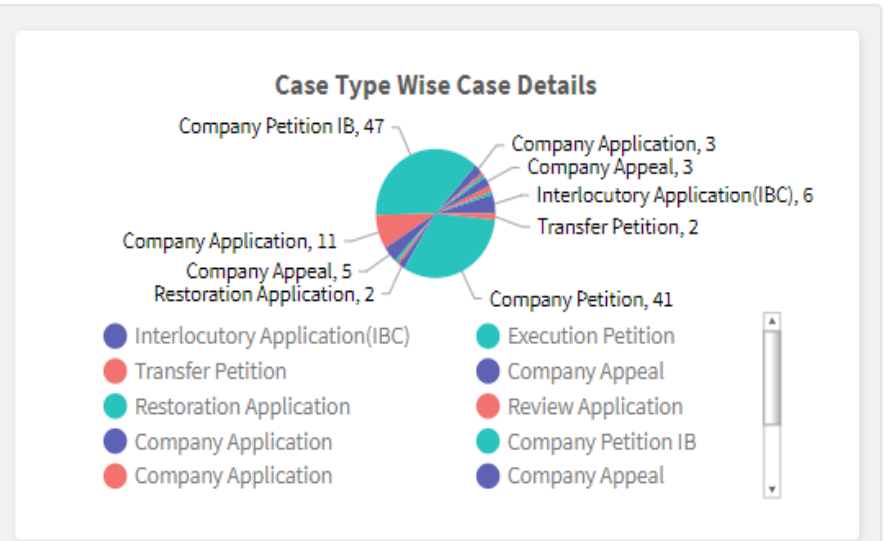
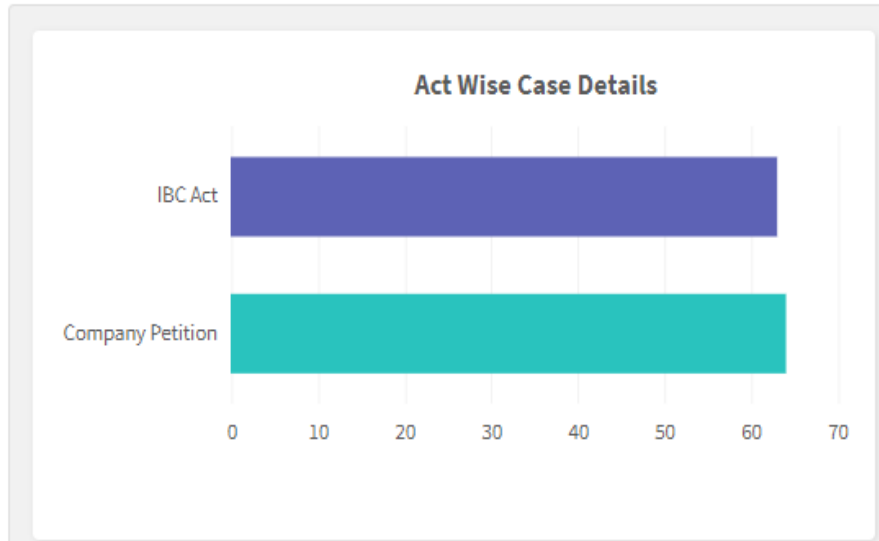
19. Case Association (1/3)



The user can associate cases with their mobile number and email id and update the same in case details

- Welcome: pksingh
- Petitioner Corner
- Company Act 2013
- IBC Code 2016
- Document Upload
- Upload Via Security Code/Add Advocate
- Associate case**
- Re-filing
- Respondent Corner
- My Account
- Logout

129 Draft Cases > 0 Payment (Online) > 121 Payment (Offline) > 127 E-Filed Cases > 6 IA-Filed >



20. Case Association (2/3)

Case Type:* Company Petition Case No:* 109 Location* Year:* 2018

Search

+ CHOOSE YOUR BACKLOG CORRESPONDING CASES

Sr. No	Reg.No.	Date of Filing	Case Title	Select
1	0710102006012018	2018-04-04	UNION OF INDIA	Click To Associate

+ Party List

S.No	Name	Address	Mobile Number	Email Id	Role	Edit Details
1		: JLD MAHAVIR MANSION, WEST DELHI Delhi NEW DELHI 110018			Petitioner	Edit

User can search a case by filling all the details

Click to Associate the case and add mobile number and email id

Click on Edit to add details

21. Case Association (3/3)

Welcome: nitin

- Petitioner Store
- Respondent Store
- My Account

+ Party Details

Data Updated Successfully.

Name	
Mobile	*****6770
Email Id	anu*****d@pwc.com

Submit Back

NCLT e-filing Inbox x

e-filing@nclt.gov.in
to me

3:06 PM (1 minute ago) ☆ ↶ ⋮

Dear User, You have been added as a party in case number:CP/109/PB/2018. Your contact details have been updated as per latest details provided in e-Filing website. Filing no in this case is 0710102006012018 and Security Code is 0C05157EBE87984A6F20105C67BC3134

An email and SMS will be sent to the user along with security code to upload documents for the given case

Petition/Appeal Filing - Petitioner

22. Petitioner Corner – Petition/Appeal Filing

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

Petitioner Corner

- Company Act 2013
- Fresh Filing**
- Application Filing
- IBC Code 2016
- Fresh Filing**
- Application Filing
- Document Upload
- Upload Via Security Code/Add Advocate
- Associate case
- Re-filing

98 Draft Cases > 0 Payment (Online) > 98 Payment (Offline) > 104 E-Filed Cases > 6 IA-Filed >

Act Wise Case Details

Act	Count
Company Act 2013	52
IBC Code 2016	50

Case Type Wise Case Details

Case Type	Count
Company Petition IB	38
Company Application	3
Company Appeal	3
Interlocutory Application(IBC)	9
Transfer Petition	2
Company Application	9
Company Appeal	2
Restoration Application	2
Company Petition	34

Industry Wise Case Details

Sections Wise Case Details

Click to navigate to appeal/petition filing screen

The user can file fresh appeal/petition under Companies Act or IBC Code

23. Companies Act – Petition/Appeal Filing (Basic Details Screen)

The user needs to enter the case related details like NCLT location, jurisdiction, case type, section, etc.

Select NCLT location where case petition/appeal to be registered

Select location of registered office of respondent

BASIC DETAILS	
Reference No :-	
NCLT Location*	New Delhi
Jurisdiction/Location of Respondent*	Union territory of Delhi
Case Type/Nature*	Company Petition
Are You Qualified in MSME Sector*	NO
Case Title	-- Select Case Type -- Transfer Petition Company Petition Company Appeal CA(A) Merger & Amalgamation CP(AA) Merger & Amalgamation Sec 252 (3)
Subject matter*	Under Section 252
Amount Claimed	
Remarks	
Section of Companies Act 2013*	
Fee Amount	1000
Industry*	IT & ITES
Total Maximum Payable Amount :	1000

More Section

Save And Next

Select section under which appeal/petition is to be filed. Click on More section to add multiple sections

Select relevant case type like Company Petition, or Appeal or petition under merger first motion or second motion

Click on Save and Next to proceed

24. Companies Act – Petition/Appeal Filing (Add Petitioner)

User can enter multiple petitioners in the list by filling and submitting the form again and again

Click Next after adding all petitioners to proceed to next screen

A 16-digit reference number is generated for tracking the appeal/petition until submission

Enter correct email id and mobile number of petitioner for receiving updates from NCLT

Click on Submit to submit details of a petitioner

Click to view list of petitioners added

The screenshot shows the 'Add Petitioner' form on the NCLT portal. The form includes a reference number, a mode selector (Company/Others), and various fields for company and authorized person details. A table below the form lists added petitioners.

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	Google	Cyber city	Haryana	GURGAON	240077		we.com		Delete Edit

25. Companies Act – Petition/Appeal Filing (Add Respondent)

User can enter multiple respondents in the list by filling and submitting the form again and again

User can select NA in case there is no respondent in appeal/ petition

Click Next after adding all respondents to proceed to next screen

Reference No : - 0404113002622020

Select Mode: Company Other NA

Company Name*: Company Name CIN: CIN

Authorized Person/Director of Company*: Authorized Person Address Of Company*: Address

Nationality of Authorized Person*: Indian State*: State

City/District*: Select City/District Pin-code*: Pin-code

Pan Number Authorized Person/Company: Pan Number Mobile Number Authorized Person/Company: Mobile Number

E-mail Id Authorized Person/Company*: Email-Id

Reset Submit

+ RESPONDENT'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	ITVC Software	Cyber city	Haryana	GURGAON	456708		jpwc.com		Delete Edit

Click to view list of respondents added

Enter correct email id and mobile number of petitioner for receiving updates from NCLT. Mobile number is not compulsory field.

Click on Submit to submit details of a respondent

26. Companies Act – Petition/Appeal Filing (Add Representative)

In case a representative like advocate, CA, CS or other such representative is filing on behalf of their client from their login, their name will already be available in the list

Click Next after adding all representatives to proceed to next screen

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Representative Next

Reference No : - 0404113002622020

Select Petitioner* Select Petitioner Representative* Select Representative

Submit

+ ADVOCATE'S LIST

Search

S. No.	Petitioner/Respondent Name	Advocate Name	Bar Council No	Action
1	Google	Test Adv	2899778	Delete

Click to view list of representatives added

Only those representatives which are registered in e-filing portal will be available in the dropdown

27. Companies Act – Petition/Appeal Filing (Upload Document)

The user needs to upload pdf format of documents like appeal, affidavit, annexure, proof of service, etc.

Click Next after adding all documents to proceed to next screen

COMPANY LAW TRIBUNAL
वधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Document Next

Reference No :- 0404113002622020

Document Filed By* Document Filed By Document Type* Document Type

Select file* Choose File No file chosen Number of pages* No Of Pages

Submit

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	View
1	Petitioner	1	Proof-of-Service	MPR 2.pdf	View
2	Petitioner	1	Petition	MPR 1.pdf	View

Click to view list of documents uploaded

User can add as many documents as required by selecting the document from their local drive and submitting one by one

The user needs to keep the mentioned points in consideration while uploading the documents

Attention ! (Mandatory Points)

1. Only pdf file(s) can be uploaded.
2. File for uploading should be scanned in grey scale with 300 DPI.
3. No of pages in each uploaded file should not be greater than 300 pages.
4. Split scanned file(s) in different volumes for uploading,if single file size is greater than 100 MB.
5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

Close

28. Companies Act – Petition/Appeal Filing (Checklist)

The user needs to ensure that all the points mentioned in the checklist have been taken care of while uploading documents

NAVY LAW TRIBUNAL

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document **Check List** Final Preview Payment

Reference No : - 0404113002622020 Date & Time : - Wed Jun 03 12:48:42 IST 2020

Main Check List

S.NO.	CheckList	Action	Remarks
1	Whether the petiton/application/appeal falls under the territorial jurisdiction of New Delhi/-----Bench of NCLT?	Yes	y
2	Whether petition/application/appeal/reply and all enclosures are legible and in English language?	Yes	y
3	Whether petition/application/appeal/reply has been printed in double spacing on one side of standard petition paper with an inner margin of about four centimeter width on top and with a right margin of 2.5cm left margin of 5cm and duly paginated, indexed and stitched together in paper book form?	Yes	y
4	Whether the relevant provisions of the Companies Act 2013/NCLT rules, 2016 have been clearly mentioned in the petition/aplication/appeal?	Yes	y
5	Whether Petitioner/application/appellant is entitled to and have the requisite qualification to file the petition e.g. Under section 241 and 242 of the Companies Act, 2013 in accordance with section 244 of the Act & attached documentry proof of entitlement?	Yes	y
6	Whether the petitioner/application/appeal/reply has been signed at the foot of each page by all the petitioner /applicant/appellant/respondent and their name (s) has also been mentioned?	Yes	y
21	Whether proof of service of the petition/application/appeal/reply on the concerned registrar of companies and regional director, Ministry of Corporate Affairs has be filled?	Yes	y
22	Whether proof of service of the petition/application/appeal/reply on all the respondents as well as caveat or (S) , if any has been filed?	Yes	y
23	Whether brief of summary of the issues has been filed?	Yes	y
24		Yes	y

Click Submit after providing details to proceed to next screen

Submit

User can select Yes, No and N/A against the checklist statement and provide their remarks for the same

29. Companies Act – Petition/Appeal Filing (Final Preview)

The user can view all the details filled till now and go back to edit any details if required

COMPANY TRIBUNAL

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Reference No : - 0404113002622020 Date & Time : - Sun Jun 07 11:51:43 IST 2020

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details			
NCLT Location	Chandigarh	Case Type/Nature	Company Petition
Case Title	Google Vs. ITVC Software	Subject Matter	Test
Remarks			

Sections		
1	Sec 252 (1)	1000

+ PETITIONER'S LIST

S. No.	Petitioner name	PAN Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	Google		Cyber city	Haryana	GURGAON	240077		@.co

+ RESPONDENT'S LIST

S. No.	Respondent name	PAN Number	Respondent address	State	District	Pincode	Mobile Number	E-mail Id
1	ITVC Software		Cyber city	Haryana	GURGAON	456708		@.co

+ UPLOADED DOCUMENT'S LIST

S. No.	Document Filed By	Sub Document Type	No. of Pages	Document Name
1	Petitioner	Proof-of-Service	1	MPE 3
2	Petitioner	Petition	1	
3	Petitioner	Rejoinder	4	

+ ADVOCATE'S LIST

S. No.	Petitioner/Respondent Name	Advocate Name
1	Google	Test Adv
2	Google	Abhishek
3	Google	ABHIRAM HOKKUMAR JAIN


+ SUBMITTED CHECK LIST


Print Next

Click Next after checking details to proceed to next screen

30. Companies Act – Petition/Appeal Filing (Payment)

The user can make payments Online (Bharatkosh portal) or offline (DD details) as per instructions by NCLT authorities

 NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

 Digital India
Power To Empower

एक कदम स्वच्छता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Your Payable Amount is : 1000 Rupees Your Remaining Amount to be paid : 1000 Rupees

Select payment Mode

Online (Pay Fees through Net Banking/Credit Card/Debit Card)

Offline (Pay Fees through DD)

Continue

S. No.	Dem. No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
--------	----------	------------	-----------	-------------	-------	----------	----------	--------

Select either Online or Offline mode of payment

31. Companies Act – Petition/Appeal Filing (Online Payment - 1/3)

The user when selects Online Payment will be directed to Bharatkosh portal

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — **2** Pay

Payment Mode Online

Depositor Details

Name :	Lalit NCLT Payment		
Address 1 :	Thatipur	Address 2 :	Thatipur
City :	Gwalior	District :	Madhya Pradesh
State :	Madhya Pradesh	Country :	91
Pincode/ZipCode :	420000	Email :	lalit.pachauri9@gmail.com
Mobile No (91) :	9971695922		
Aadhar Number		Pan Number	
Tan Number		Tin Number	

Purpose Details

Sr. No.	Ministry	PAO Name	DDO Name	Purpose & Payment Type	Payment Period/Frequency	Amount (In INR)
1	CORPORATE AFFAIRS	PAO Corporate Affairs, New Delhi[086000]	National Company Law Tribunal, New Delhi Bench[206451]	Filing Fees, Company Petition	One Time	5000.00
				INR five thousand		Total : 5000.00

32. Companies Act – Petition/Appeal Filing (Online Payment - 2/3)

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — **2 Pay**

Payment Gateway
The payment can be made by a depositor using all Indian Credit Cards or Debit Cards and also via the Internet Banking of banks through the Payment Gateways available below

SBIePay ICICI Bank HDFC BANK Bank of Baroda Indian Bank
 Digital Punjab AXIS BANK Union Bank of India

Net banking | Debit card | **Credit card**

VISA Mastercard AMERICAN EXPRESS Maestro **Charges applicable ₹:50.00**

Enter the Letters shown above:

After you click on 'Pay' button, you will be redirected to a secure gateway. After completing the payment you will be redirected back

Note: Please Wait and do not Press Refresh button of your browser while your transaction is being processed

Disclaimer:
As per the terms and conditions of the back-refund policy of NTRP (Non tax refund will be processed offline by the Ministry/Department of the concerned
No chargeback/return of money by the payment gateway/bank on the amount credited to the Ministry/Department

I acknowledge and confirm to agree to the [Terms and Conditions.](#)

Select your bank and mode of payment

Enter the characters as shown above

Check the box to agree to the Terms and Conditions related to payment

Click on "Pay" button for making the payment

33. Companies Act – Petition/Appeal Filing (Online Payment - 3/3)



National Company Law Tribunal

Your Payment has been Successful

Payee Name :	Company Testing 1
Case Type :	Company Petition
Case Title :	Company Testing 1 Vs. Company Testing 2
Nclt Transaction Id :	07010100023032018
Bank Transaction Id :	2510180000564
Transaction Date and Time :	25-10-2018 00:10:00
Amount :	5000 Rs. Only

Click on button to take a print of the receipt



Click on button to download receipt

34. Companies Act – Petition/Appeal Filing (Offline Payment – 1/2)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHA

Basic Details

Add Petitioner

Add Respondent

Add Representative

Upload Document

Check

Provide the demand draft details in the form shown. If required, user can enter details of multiple drafts as well but values need to be entered one draft at a time

Your Payable Amount is :	1000 Rupees	Your Remaining Amount to be paid :	0 Rupees
Select payment Mode	<input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input checked="" type="radio"/> Offline (Pay Fees through DD)		

Demand Draft No.*	<input type="text" value="Demand Draft No."/>	Amount Rs.*	<input type="text" value="Amount Rs."/>
Issue Date*	<input type="text" value="dd-mm-yyyy"/>	Bank Name*	<input type="text" value="Bank Name"/>
Branch Name*	<input type="text" value="Branch Name"/>	State*	<input type="text" value="Select State"/>
District*	<input type="text" value="Select District"/>	Pin-code	<input type="text" value="Pin-Code"/>

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
1	123000	1000	ABC	ABC				Delete

Proceed To Receipt

Click on "Proceed to receipt" after adding DD details to generate receipt

35. Companies Act – Petition/Appeal Filing (Offline Payment – 2/2)

 **NATIONAL COMPANY LAW TRIBUNAL**
राष्ट्रीय कंपनी विधि अधिकरण

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एक कदम स्वच्छता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

 **National Company Law Tribunal**
Your Payment is Successful



Case Title : Google Vs. IITC Software
Case Type : Company Petition
Payee Name : Google
Transaction Id : 0406020079532020
Transaction Date : 08-06-2020
Filing No : 0404116/ 00351/ 2020

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	123000	1000	ABC	ABC	Delhi	EAST	

*Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office

Click on button to take a print of the receipt

Click on button to download receipt

36. IBC Code – Petition/Appeal Filing

Add IRP details is mandatory under sections 7 and 9 of IBC Code and optional under others

For IBC Code the workflow remains the same as Companies Act petition/appeal with only few below given changes

Basic Details Add Petitioner Add Respondent **Add IRP** Add Representative Upload Document

BASIC DETAILS

Reference No :-			
NCLT Location*	-- Select NCLT Location --	Location of Respondent*	-- Select Location of Respondent--
Case Type/Nature*	-- Select Case Type --	Are You Qualified in MSME Sector	NO
Case Title	Company Appeal Company Petition IB Transfer Petition	Subject matter*	
Amount Claimed, if Any*		Remarks	
Section of IBC Act 2016*	Select Section from List	Fee Amount	0
Industry*			

Save and Next

Select the required sections as per IBC Code

Select case type for filing petition under IBC Code

- IBC under Sec 7
- IBC Under Sec 8
- IBC Under Sec 9
- IBC Section 10
- Application under any other provision IBC
- Sec 41
- Sec 47 (1)
- Sec 53 (1)
- Sec 71(2) or M (2)
- Sec 86(2)
- Sec 86(3)
- Sec 100
- Sec 114
- Sec 124
- Sec 230
- Sec 30
- Sec 31(1), (2) or (3) or Sec 31(3)
- Sec 45 (1)
- Sec 48(2) or Sec 44 (1)

Application Filing –
Petitioner/Respondent

37. Petitioner Corner – Application Filing

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राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

Petitioner Corner

- Company Act 2013
- Fresh Filing
- Application Filing**
- IBC Code 2016
- Fresh Filing
- Application Filing**
- Document Upload
- Upload Via Security Code/Add Advocate
- Associate case
- Re-filing

98 Draft Cases > 0 Payment (Online) > 98 Payment (Offline) > 104 E-Filed Cases > 6 IA-Filed >

Act Wise Case Details

Act	Count
Company Act 2013	52
IBC Code 2016	50

Case Type Wise Case Details

Case Type	Count
Company Petition IB	38
Company Application	3
Company Appeal	3
Interlocutory Application(IBC)	2
Transfer Petition	2
Company Application	9
Company Appeal	2
Restoration Application	2
Company Petition	34

Industry Wise Case Details

Sections Wise Case Details

Click to navigate application filing screen

The user can file applications under ongoing cases for Companies Act or IBC Code

38. Respondent Corner – Application Filing

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राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

128 Draft Cases > 0 Payment (Online) > 121 Payment (Offline) > 127 E-Filed Cases > 6 IA-Filed >

Act Wise Case Details

Case Type Wise Case Details

- Company Petition IB, 47
- Company Application, 3
- Company Appeal, 3
- Interlocutory Application(IBC)
- Transfer Petition, 2
- Company Application, 11
- Company Appeal, 5
- Restoration Application, 2
- Company Petition, 41

● Interlocutory Application(IBC)
● Execution Petition
● Transfer Petition
● Company Appeal
● Restoration Application

Industry Wise Case Details **Sections Wise Case Details**

Click to navigate application filing screen

The user can file applications under ongoing cases for Companies Act or IBC Code

39. Companies Act/IBC Code – Application Filing (Basic Details)

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final

BASIC DETAILS

Reference No : -

NCLT Location*	New Delhi	Jurisdiction/Location of Registered Office of Respondent*	Union territory of Delhi
Case Type/Nature*	Company Application	Fee Amount	
Section of Companies Act 2013*	-- Select Section Act From List --	Total Maximum Payable Amount :	0

More Section Save And Next

Fill Details

Case_Type	-- Select Case Type --	Case Number	
Bench	-- Select Bench --	Case Year	--Select Year--

Submit

The user can file applications under ongoing cases for Companies Act or IBC Code

Click to select application type and enter main case details under which application is being filed

Enter the main case details and click on submit to review main case details

40. Companies Act/IBC Code – Application Filing (Link with Main Case)

Main case details are not present in the system but you can proceed with the filing. Please ensure that you are entering the correct Main case number
Check Your Details -:

Case Type: CP
Case No: 102
Case Year: 2019

OK Cancel

Submit

User can proceed with filing even if main case details are not present in the system

After entering main case details and required section user can proceed by clicking Save and Next

Review main case information if available, if not user can check the case details entered and click Ok to continue or Cancel to reenter main case details

BASIC DETAILS

Reference No : -

NCLT Location* New Delhi Jurisdiction/Location of Registered Office of Respondent* Union territory of Delhi

Main Case No : CP/102/ND/2019

Case Type/Nature* Company Application

Section of Companies Act 2013* Sec. 59 Fee Amount 1000

More Section Total Maximum Payable Amount : 1000 Save And Next

41. Companies Act/IBC Code – Application Filing (Add Petitioner)

User can enter multiple petitioners in the list by filling and submitting the form again and again

Select the role in the main case, basis the role user can select the name in main case if metadata exists and all fields shown will be auto filled

Click Next after adding all petitioners to proceed to next screen

A 16-digit reference number is generated for tracking the appeal/petition until submission

Enter correct email id and mobile number of petitioner for receiving updates from NCLT

Click to view list of petitioners added

Click on Submit to submit details of a petitioner

Reference No : - 0710102059662020

Select Mode Company Others

Select Role in Main Case* Petitioner

Company Name* Company Name CIN CIN

Address of Company Address Nationality of Authorized Person Nationality

State Select State City/District Select City/District

Pin-code Pin-code Number of Authorized Person/Company Pan Number

Authorized Person/Director of Company Authorized Person E-mail Id of Authorized Person/Company* Authorized E-mail Id

Mobile Number of Authorized Person/Company* Mobile Number

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	Google	Cyber city	Haryana	GURGAON	240077		we.com		<input type="button" value="Delete"/> <input type="button" value="Edit"/>

42. Companies Act/IBC Code – Application Filing (Add Respondent)

User can enter multiple respondents in the list by filling and submitting the form again and again

User can select NA in case there is no respondent in appeal/ petition

Click Next after adding all respondents to proceed to next screen

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Respondent Next

Reference No : - 0404113002622020

Select Mode Company Other NA

Company Name* Company Name CIN CIN

Authorized Person/Director of Company* Authorized Person Address Of Company* Address

Nationality of Authorized Person* Indian State* State

City/District* Select City/District Pin-code* Pin-code

Pan Number Authorized Person/Company Pan Number Mobile Number Authorized Person/Company Mobile Number

E-mail Id Authorized Person/Company* Email-Id

Reset Submit

+ RESPONDENT'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	ITVC Software	Cyber city	Haryana	GURGAON	456708		jpwc.com		Delete Edit

Enter correct email id and mobile number of petitioner for receiving updates from NCLT. Mobile number is not compulsory field.

Click on Submit to submit details of a respondent

Click to view list of respondents added

43. Companies Act/IBC Code – Application Filing (Add Representative)

In case a representative like advocate, CA, CS or other such representative is filing on behalf of their client from their login, their name will already be available in the list

Click Next after adding all representatives to proceed to next screen

UNAL

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT

Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Representative Next

Reference No : - 0404113002622020

Select Petitioner* Select Petitioner Representative* Select Representative

Submit

+ ADVOCATE'S LIST

S. No.	Petitioner/Respondent Name	Advocate Name	Bar Council No	Action
1	Google	Test Adv	2899778	Delete

Search

Click to view list of representatives added

Only those representatives which are registered in e-filing portal will be available in the dropdown

44. Companies Act/IBC Code – Application Filing (Upload Document)

The user needs to upload pdf format of documents like appeal, affidavit, annexure, proof of service, etc.

Click Next after adding all documents to proceed to next screen

COMPANY LAW TRIBUNAL
व्यक्ति अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Back Add Document Next

Reference No :- 0404113002622020

Document Filed By* Document Filed By Document Type* Document Type

Select file* Choose File No file chosen Number of pages* No Of Pages

Submit

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	View
1	Petitioner	1	Proof-of-Service	MPR 2.pdf	View
2	Petitioner	1	Petition	MPR 1.pdf	View

Click to view list of documents uploaded

User can add as many documents as required by selecting the document from their local drive and submitting one by one

The user needs to keep the mentioned points in consideration while uploading the documents

Attention ! (Mandatory Points)

1. Only pdf file(s) can be uploaded.
2. File for uploading should be scanned in grey scale with 300 DPI.
3. No of pages in each uploaded file should not be greater than 300 pages.
4. Split scanned file(s) in different volumes for uploading,if single file size is greater than 100 MB.
5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

Close

45. Companies Act/IBC Code – Application Filing (Checklist)

The user needs to ensure that all the points mentioned in the checklist have been taken care of while uploading documents

NAVY LAW TRIBUNAL

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document **Check List** Final Preview Payment

Reference No : - 0404113002622020 Date & Time : - Wed Jun 03 12:48:42 IST 2020

Main Check List

S.NO.	CheckList	Action	Remarks
1	Whether the petition/application/appeal falls under the territorial jurisdiction of New Delhi/-----Bench of NCLT?	Yes	y
2	Whether petition/application/appeal/reply and all enclosures are legible and in English language?	Yes	y
3	Whether petition/application/appeal/reply has been printed in double spacing on one side of standard petition paper with an inner margin of about four centimeter width on top and with a right margin of 2.5cm left margin of 5cm and duly paginated, indexed and stitched together in paper book form?	Yes	y
4	Whether the relevant provisions of the Companies Act 2013/NCLT rules, 2016 have been clearly mentioned in the petition/aplication/appeal?	Yes	y
5	Whether Petitioner/aplication/appellant is entitled to and have the requisite qualification to file the petition e.g. Under section 241 and 242 of the Companies Act, 2013 in accordance with section 244 of the Act & attached documentry proof of entitlement?	Yes	y
6	Whether the petitioner/application/appeal/reply has been signed at the foot of each page by all the petitioner /applicant/appellant/respondent and their name (s) has also been mentioned?	Yes	y
21	Whether proof of service of the petition/application/appeal/reply on the concerned registrar of companies and regional director, Ministry of Corporate Affairs has be filled?	Yes	y
22	Whether proof of service of the petition/application/appeal/reply on all the respondents as well as caveat or (S) , if any has been filed?	Yes	y
23	Whether brief of summary of the issues has been filed?	Yes	y
24		Yes	y

Click Submit after providing details to proceed to next screen

Submit

User can select Yes, No and N/A against the checklist statement and provide their remarks for the same

46. Companies Act/IBC Code – Application Filing (Final Preview)

The user can view all the details filled till now and go back to edit any details if required

Reference No : - 0404113002622020 Date & Time : - Sun Jun 07 11:51:43 IST 2020

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details			
NCLT Location	Chandigarh	Case Type/Nature	Company Application
Case Title	Google Vs. ITVC Software	Subject Matter	Test
Remarks			

Sections		
1	Sec 252 (1)	1000

+ PETITIONER'S LIST

S. No.	Petitioner name	PAN Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	Google		Cyber city	Haryana	GURGAON	240077	98	vc.co

+ RESPONDENT'S LIST

S. No.	Respondent name	PAN Number	Respondent address	State	District	Pincode	Mobile Number	E-mail Id
1	ITVC Software		Cyber city	Haryana	GURGAON	456708		vc.co

+ UPLOADED DOCUMENT'S LIST

S. No.	Document Filed By	Sub Document Type	No. of Pages	Document Name
1	Petitioner	Proof-of-Service	1	MPE 3
2	Petitioner	Petition	1	
3	Petitioner	Rejoinder	4	

+ ADVOCATE'S LIST

S. No.	Petitioner/Respondent Name	Advocate Name
1	Google	Test Adv
2	Google	Abhis
3	Google	HOKKUMAR JAIN

+ SUBMITTED CHECK LIST

[Print](#) [Next](#)

Click Next after checking details to proceed to next screen

47. Companies Act/IBC Code – Application Filing (Payment)

The user can make payments Online (Bharatkosh portal) or offline (DD details) as per instructions by NCLT authorities

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Your Payable Amount is : 1000 Rupees Your Remaining Amount to be paid : 1000 Rupees

Select payment Mode

Online (Pay Fees through Net Banking/Credit Card/Debit Card)

Offline (Pay Fees through DD)

Continue

S. No.	Dem... No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
--------	------------	------------	-----------	-------------	-------	----------	----------	--------

Select either Online or Offline mode of payment

48. Companies Act/IBC Code – Application Filing (Online Payment - 1/3)

The user when selects Online Payment will be directed to Bharatkosh portal

The screenshot shows the 'Non-Tax Receipt Portal' interface. At the top, it displays the Government of India logo and the Controller General of Accounts, Dept. of Expenditure, Ministry of Finance. Below this is a banner with images of a keyboard, a hand using a credit card, and the Ashoka Lion Capital. The main content area is titled 'Payment Mode Online' and contains two sections: 'Depositor Details' and 'Purpose Details'. The 'Depositor Details' section is a form with fields for Name, Address 1, Address 2, City, District, State, Country, Pincode/ZipCode, Email, Mobile No (91), Aadhar Number, Pan Number, Tan Number, and Tin Number. The 'Purpose Details' section is a table with columns for Sr. No., Ministry, PAO Name, DDO Name, Purpose & Payment Type, Payment Period/Frequency, and Amount (In INR). At the bottom, there are two buttons: 'Cancel' and 'Confirm', both highlighted with yellow boxes. Blue callout bubbles provide instructions for each button.

1 Confirm Info — **2** Pay

Payment Mode Online

Depositor Details

Name :	Lalit NCLT Payment		
Address 1 :	Thatipur	Address 2 :	Thatipur
City :	Gwalior	District :	Madhya Pradesh
State :	Madhya Pradesh	Country :	91
Pincode/ZipCode :	420000	Email :	_____i9@gmail.com
Mobile No (91) :	_____		
Aadhar Number	_____	Pan Number	_____
Tan Number	_____	Tin Number	_____

Purpose Details

Sr. No.	Ministry	PAO Name	DDO Name	Purpose & Payment Type	Payment Period/Frequency	Amount (In INR)
1	CORPORATE AFFAIRS	PAO Corporate Affairs, New Delhi[086000]	National Company Law Tribunal, New Delhi Bench[206451]	Filing Fees, Company Petition	One Time	5000.00
				INR five thousand		Total : 5000.00

Cancel **Confirm**

Click on "Cancel" button to go back to the last page

Click on "Confirm" button to navigate to the next page

49. Companies Act/IBC Code – Application Filing (Online Payment - 2/3)

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — **2 Pay**

Payment Gateway
The payment can be made by a depositor using all Indian Credit Cards or Debit Cards and also via the Internet Banking of banks through the Payment Gateways available below

SBIePay ICICI Bank HDFC BANK Bank of Baroda Indian Bank
 Digital Punjab AXIS BANK Union Bank of India

Net banking | Debit card | **Credit card**

VISA Mastercard AMERICAN EXPRESS Maestro **Charges applicable ₹:50.00**

Enter the Letters shown above:

After you click on 'Pay' button, you will be redirected to a secure gateway. After completing the payment you will be redirected back

Note: Please Wait and do not Press Refresh button of your browser while your transaction is being processed

Disclaimer:
As per the terms and conditions of the NTRP, the refund will be processed offline by the concerned Ministry/Department. No chargeback/refund will be processed by the payment gateway/bank on behalf of the concerned Ministry/Department.

I acknowledge and confirm that I have read and agree to the Terms and Conditions.

Select your bank and mode of payment

Enter the characters as shown above

Check the box to agree to the Terms and Conditions related to payment

Click on "Pay" button for making the payment



National Company Law Tribunal

Your Payment has been Successful

Payee Name :	Company Testing 1
Case Type :	Company Application
Case Title :	Company Testing 1 Vs. Company Testing 2
Nclt Transaction Id :	07010100023032018
Bank Transaction Id :	2510180000564
Transaction Date and Time :	25-10-2018 00:10:00
Amount :	5000 Rs. Only

Click on button
to take a print of
the receipt



Click on
button to
download
receipt

51. Companies Act/IBC Code – Application Filing (Offline Payment – 1/2)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHA

Basic Details

Add Petitioner

Add Respondent

Add Representative

Upload Document

Check

Provide the demand draft details in the form shown. If required, user can enter details of multiple drafts as well but values need to be entered one draft at a time

Your Payable Amount is :	1000 Rupees	Your Remaining Amount to be paid :	0 Rupees
Select payment Mode	<input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input checked="" type="radio"/> Offline (Pay Fees through DD)		
Demand Draft No.*	<input type="text" value="Demand Draft No."/>	Amount Rs.*	<input type="text" value="Amount Rs."/>
Issue Date*	<input type="text" value="dd-mm-yyyy"/>	Bank Name*	<input type="text" value="Bank Name"/>
Branch Name*	<input type="text" value="Branch Name"/>	State*	<input type="text" value="Select State"/>
District*	<input type="text" value="Select District"/>	Pin-code	<input type="text" value="Pin-Code"/>

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
1	123000	1000	ABC	ABC				Delete

Proceed To Receipt

Click on "Proceed to receipt" after adding DD details to generate receipt

52. Companies Act/IBC Code – Application Filing (Offline Payment – 2/2)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

[HOME](#) [CHANGE PASSWORD](#) [EDIT PROFILE](#) [INCIDENT REPORT](#) [LOGOUT](#)

National Company Law Tribunal

Your Payment is Successful

Case Title : Google Vs. IIVC Software
Case Type : Company Application
Payee Name : Google
Transaction Id : 0406020079532020
Transaction Date : 08-06-2020
Filing No : 0404116/ 00351/ 2020

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	123000	1000	ABC	ABC	Delhi	EAST	

*Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office

Click on button to take a print of the receipt

Click on button to download receipt

Additional Document Upload –
Petitioner/Respondent

53. Petitioner Corner – Additional Document Filing

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

128 Draft Cases > 0 Payment (Online) > 121 Payment (Offline) > 127 E-Filed Cases > 6 IA-Filed >

Document Upload

Upload Via Security Code/Add Advocate

Click to navigate to document upload screens

The user can upload documents through "Upload via Security Code/Add Advocate" option if user has received a security code else user can use "Document Upload" option

Act Wise Case Details

Act	Count
Company Petition	41
Interlocutory Application (IBC)	47

Case Type Wise Case Details

Case Type	Count
Company Petition IB	47
Company Application	3
Company Appeal	3
Interlocutory Application (IBC)	41
Transfer Petition	2
Company Application	11
Company Appeal	5
Restoration Application	2

Sections Wise Case Details

54. Respondent Corner – Additional Document Filing

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

128 Draft Cases > 0 Payment (Online) > 121 Payment (Offline) > 127 E-Filed Cases > 6 IA-Filed >

Act Wise Case Details

Case Type Wise Case Details

Company Petition IB, 47
Company Application, 3
Company Appeal, 3
Interlocutory Application(IBC)
Transfer Petition, 2
Company Application, 11
Company Appeal, 5
Restoration Application, 2
Company Petition, 41

● Interlocutory Application(IBC)
● Execution Petition
● Transfer Petition
● Company Appeal
● Restoration Application


Sections Wise Case Details

Click to navigate to document upload screens

The user can upload documents through “Upload via Security Code/Add Advocate” option if user has received a security code else user can use “Document Upload” option

The user can file additional documents under ongoing cases for Companies Act or IBC Code

55. Petitioner/Respondent Corner – Upload Document



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राष्ट्रीय कंपनी विधि अधिकरण



स्वच्छ भारत
एक कदम स्वच्छता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Search Case By:* Filing No Wise Case No Wise

+ CHOOSE YOUR CORRESPONDING CASES

Search:

Sr. No	Filing / IA Filing Number	Date of Filing	Case Title	Select
1	2709138008522020	Feb 24, 2020	CABZO MOBILE PVT LTD Vs. REGISTRAR OF COMPANIES	Click To Upload
2	2709138008502020	Feb 24, 2020	RAJMATA ENGINEERING PVT LTD Vs. WINDALS AUTO PVT	Click To Upload
3	2709138008082020	Feb 20, 2020	CRAFTS MAN EVENTS PVT COMPANIES	Click To Upload
4	2709138008022020	Feb 20, 2020	KALINDI GREEN VENTURE	Click To Upload
5	2709138005512020	Feb 5, 2020	RELIABLE FURNISHING Vs. INDIAN HOME VARIATIONS AND DISTRIBUTIONS LLP	Click To Upload

Showing 1 to 5 of 37 entries

Previous **1** 2 3 4 5 ... 8 Next

The user can search for case using filing number or case number

Click to upload documents by filing number

56. Petitioner/Respondent Corner – Upload Document (By Filing Number)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

+ CONFIRM ALL DETAILS AND PROCEED

Document Uploaded successfully

Document Filed By*	Petitioner	IA Filing / Filing Number*	2709138008522020		
Name*	CABZO MOBILE PVT LTD	Mobile Number*		Email*	ail.com

+ UPLOAD SECTION

Document Type* Select file* No file chosen

+ Submit Documents List (**Multiple documents)

S.No.	Miscellaneous Number.	Party Name.	Document Type	Original File Name	View Document	Action
1	2709138008522020/8	CABZO MOBILE PVT LTD	Vakaltnama	NCLT.pdf	View	Delete


Select document type like, Affidavit, Vakalatnama, Reply, Evidence, etc. as per requirement


Click to upload files. User can upload multiple files one by one

Click to choose file from the system

Click to submit the uploaded documents

57. Petitioner/Respondent Corner – Upload Document (By Filing Number)

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HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

You have uploaded below Document Successfully

IA Filing / Filing No : 2709138008522020
Filing Date : 09-06-2020

S. No.	Filing Number	Miscellaneous No	Party Name	File Name
1	2709138008522020	2709138008522020/8	CABZO MOBILE PVT LTD	NCLT.pdf

Receipt Print

The document upload receipt is generated with Misc No generated for document uploaded

58. Petitioner/Respondent Corner – Upload Document (By Case Number)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Search Case By:* Filing No Wise Case No Wise

Case Type:* Company Petition(Company Act) Case No:* 1200 Location* National Co Case Year:* 2019

Search

+ CHOOSE YOUR CASES

Case Data not found. Backlog data entry needs to be done. However you may proceed by clicking the "Continue" button

Continue

Enter the case number in above fields and click on Search to identify case under which documents are to be uploaded

Even if meta data for main case is not present user can proceed to document filing

59. Petitioner/Respondent Corner – Upload Document (By Case Number)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Search Case By:* Filing No Wise Case No Wise

Case Type:* Company Petition(Company Act) Case No:* 1200 Location* National Co Case Year:* 2019

Continue

Enter the case number in above fields and click on Continue to proceed to document upload

60. Petitioner/Respondent Corner – Upload Document (By Case Number)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE LOGOUT

Basic Details Add Party Upload Document

BASIC DETAILS

Enter Your Main Case Details

Reference No : -

NCLT Location*	New Delhi	Jurisdiction/Location of Registered Office of Respondent*	Union territory of Delhi
Company Act*	Company Act 2013	Case Type/Nature*	Company Petition
Section *	Sec. 71(9)	Fee Amount	0

Save And Next

Enter and verify the main case details entered

No fees is required for additional document upload

Click on save and next to proceed

61. Petitioner/Respondent Corner – Upload Document (By Case Number)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details

Add Party

Upload Document

Back

Add Party

Enter role in main case details

Next

Reference No : - 0710102059672020

Party added successfully

Select Mode Company Others

Select Role in Main Case*

Select Role

Click on Next to proceed

Company Name*

Company Name

CIN

CIN

E-mail Id of Authorized Person/Company*

Authorized E-mail Id

Mobile Number of Authorized Person/Company*

Mobile Number

Reset


Submit

Click on button to submit details. User can add multiple parties submitted one by one

+ PARTY'S LIST

S. No.	Name	Mobile No		Action
1	ABBC	1202020202	abbg@gmail.com	Delete Edit

62. Petitioner/Respondent Corner – Upload Document (By Case Number)

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HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Add Party Upload Document

[← Back](#) Add Document [Next →](#)

Reference No : - 0710102059672020 **Document Uploaded successfully**

Document Filed By* Document Type*

Select file* No file chosen Number of pages*

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Action
1	Petitioner	1	Vakaltnama	Delete

Click on Next to proceed

Select the required document and click on Submit. User can upload multiple documents submitted one by one

63. Petitioner/Respondent Corner – Upload Document (By Case Number)



You have uploaded below Document Successfully

Fictitious Filing No : 0000000039
Filing Date : 09-06-2020

S. No.	Fictitious Filing No	Miscellaneous No	Party Name	File Name
1	0000000039	0000000039/1	ABBC	NCLT.pdf

[Receipt Print](#)

Since main case meta data is not present the system has generated a fictitious filing number. Actual filing number will be allotted after meta data entry is done by NCLT staff

Miscellaneous number is generated for additional documents uploaded

64. Petitioner/Respondent Corner – Document Upload/Add Advocate

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राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

+ UPLOAD DOCUMENTS SECTION

Enter Security Code* Enter Filing Number*

+ CHOOSE YOUR CORRESPONDING DETAILS

Upload Document	Add Advocate	Filing Number	Respondent Name	Email
click to upload	Add Advocate	0710102061532020	M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD.	

In case user has received filing number and security code in email, the user can use the same to file documents or add representative details

Click to upload document or add advocate

Enter security code, filing number and click on "Search"

65. Petitioner/Respondent Corner – Document Upload/Add Advocate (Add Advocate)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

[HOME](#) [CHANGE PASSWORD](#) [EDIT PROFILE](#) [INCIDENT REPORT](#) [LOGOUT](#)

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

+ CONFIRM ALL DETAILS AND PROCEED

Document Filed By*	Respondent	Filing Number*	0710102061532020
Name*	M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD.	Mobile Number*	Email*

+ Add Advocate

Select Advocate*

Select representative and click on Submit button. User can add multiple representatives

+ Advocate List

S. No.	Filing Number	Party Name	Representative Name	Bar Council Number
1	0710102061532020	M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD.	Abheejit	SSDSDFSFD

Click to view list of representatives added

66. Petitioner/Respondent Corner – Document Upload/Add Advocate (Upload Document)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Document Uploaded successfully

Document Filed By*	Respondent	Filing Number*	0710102061532020
Name*	M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD.	Mobile Number*	Email*

+ UPLOAD SECTION

Document Type* Select file* No file chosen

+ Submit Documents List (Multiple documents)**

S.No.	Miscellaneous Number.	Party Name.	Document Type	Original File Name	View Document	Action
1	0710102061532020/1	M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD.	Vakalatnama	NCLT.pdf	View	Delete


Select document type like, Affidavit, Vakalatnama, Reply, Evidence, etc. as per requirement

Click to upload files. User can upload multiple files one by one


Click to choose file from the system

Click to submit the uploaded documents

67. Petitioner/Respondent Corner – Document Upload/Add Advocate (Upload Document)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



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HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: pksingh

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

You have uploaded below Document Successfully

IA Filing / Filing No : 0710102061532020
Filing Date : 10-06-2020

S. No.	Filing Number	Miscellaneous No	Party Name	File Name
1	0710102061532020	0710102061532020/1	M/s CYGNUS HEALTHSTREET HOSPITALS PVT. LTD.	NCLT.pdf

Receipt Print

Re-Filing in case of defects raised
by NCLT

68. Petitioner/Respondent Corner – Re-filing

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PAS

Welcome: vicki

20 Draft Cases > 0 Payment (Online) > 26 Payment (Offline) > 26 E-Filed Cases > 0 IA-Filed >

Petitioner Corner

- Company Act 2013
- IBC Code 2016
- Document Upload
- Upload Via Security Code/Add Advocate
- Associate case
- Re-filing**
- Respondent Corner
- My Account
- Logout

Act Wise Case Details

Act	Count
IBC Act	3
Company Petition	26

Case Type Wise Case Details

Case Type	Count
Company Application	3
Company Appeal	3
Review Application	2
Rehabilitation petition	2
Company Petition IB	3
CA(A) Merger & Amalgamation	3
CP(AA) Merger & Amalgamation	3
Company Petition	11

Sections Wise Case Details

In case any submitted application/petition/ document is marked as defective by NCLT staff, the same will be visible under Re-filing option. User will receive defects information via email

Click on Re-filing from Petitioner or Respondent Corner

69. Petitioner/Respondent Corner – Re-filing



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

User will view the list of filings rejected by NCLT scrutiny staff and reverted for re-filing

Welcome: vicki

Petitioner Corner

Respondent Corner

My Account

Logout

+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Sr. No	Filing Number	Date of Filing	Case Title	Select
1	0902109000072020	May 26, 2020	M/s Test A Comp Vs. M/s Test B Comp	click to edit
2	0902109000242020	Jun 4, 2020	M/s Allh Demo Vs. M/s Allh Res	click to edit
3	0902109000092020	May 26, 2020	M/s ABC Company Vs. M/s Responde	click to edit

Showing 1 to 3 of 3 entries

Previous 1 Next

User can click on edit to change existing details in the filing done

70. Petitioner/Respondent Corner – Re-filing

User can navigate to other tabs by click on the tab name

Only the tabs marked as defective by NCLT staff will be visible for information update

Basic Details

Edit Petitioner

Edit Respondent

Document Upload

Preview

BASIC DETAILS		Click On Next Button in Preview tab for Final Submission	
Reference No : - 0902109000952020			
NCLT Location*	Allahabad	Jurisdiction/Location of Registered Office of Respondent*	State of Uttar Pradesh
Case Type/Nature*	Company Petition	Are You Qualified in MSME Sector*	NO
Case Title	M/s Test A Comp Vs. M/s Test B Comp	Subject matter*	Test Subject Matter
Amount Claimed	0	Remarks	
Section of Companies Act 2013*	Sec 252 (3)	Fee Amount	1000
Industry *	INFRASTRUCTURE		
More Section	Total Maximum Payable Amount :	1000	Update

User can edit values in fields as asked and click on Update to save data

My Account Details

71. Petitioner/Respondent Corner – My Account

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: vicki

Petitioner Corner

Respondent Corner

My Account

My Cases

Main Cases

Submitted Documents

Transaction History

Logout

20 Draft Cases >

0 Payment (Online) >

26 Payment (Offline) >

26 E-Filed Cases >

0 IA-Filed >

Case Type Wise Case Details

- Company Application, 3
- Company Appeal, 3
- Review Application, 2
- Rehabilitation petition, 2
- Company Petition, 11
- CA(A) Merger & Amalgamation, 3
- CP(AA) Merger & Amalgamation, 3
- Company Petition IB, 3

● Company Petition IB
● CP(AA) Merger & Amalgamation
● CA(A) Merger & Amalgamation
● Company Application
● Company Appeal

Industry Wise Case Details

Sections Wise Case Details

Click to view list of draft and filed cases


Click to view documents uploaded under filed cases

Click to view details of online and offline transactions

72. Petitioner/Respondent Corner – My Account (Main Cases)



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राष्ट्रीय कंपनी विधि अधिकरण



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Sr.No	Reference No	Case Type	Petitioner Name	Respondent Name	Payment Status	Filing Status	Action
1	0902109001222020	Company Petition	M/s DMSDG		PENDING	Filing Completed	000000004
2	0902109001212020	Company Application			PENDING	Draft	
3	0902109001202020	Company Petition	M/s Allh Demo	M/s Allh Res	COMPLETED	Filing Completed	0902109000242020
4	0811101001992020	Company Petition		JJK	PENDING	Filing Completed	0000000036
5	0710102059632020	Company Petition IB	M/s Test 123	M/s Test234	PENDING	Draft	
6	0710102059622020	Company Petition IB	Test Company 1	M/s Test Company 2	PENDING	Draft	
7	3214117000262020	Company Petition	M/s Name Demo		PENDING	Filing Completed	0000000034
8	3214117000252020	Company Application			PENDING	Draft	
9	3214117000242020	Company Petition	M/s Demo Kochi Ltd	M/s Demo Res	COMPLETED	Filing Completed	3214117000082020
10	2401105000162020	Company Petition	M/s GGH		PENDING	Filing Completed	0000000031

« < 1 2 3 4 5 > »

Click to edit cases in draft

Click to view details of e-filed case

73. Petitioner/Respondent Corner – My Account (Submitted Documents)

Welcome: vicki

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Enter your Filing Number: Search

Choose Your Corresponding Details For Document View Status

Search:

Select	Filing No	Case Title	Case Type	Payment Status
<input type="checkbox"/>	2401105000042020	SSS Vs. FASSS	Company Petition IB	COMPLETED
<input type="checkbox"/>	2401105000032020	Jsjaiaja	Company Petition	COMPLETED
<input type="checkbox"/>	2401105000052020	SIMU Vs. NASHB	CA(A) Merger & Amalgamation	COMPLETED
<input checked="" type="checkbox"/>	0902109000232020	M/s Demo Ltd Vs. M/s Demo Res Ltd	Company Appeal	COMPLETED
<input type="checkbox"/>	3305118000052020	MMMMM Vs. JJJJJ	Company Appeal	COMPLETED


Showing 1 to 5 of 29 entries

Proceed To Document List


Select the case to view uploaded documents

Click on the button to proceed

74. Petitioner/Respondent Corner – My Account (Submitted Documents)



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राष्ट्रीय कंपनी विधि अधिकरण



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HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT



Welcome: vicki

- Petitioner Corner
- Respondent Corner
- My Account
- Logout

Enter your Filing Number:

Uploaded Document List

Filing No : NA Cause Title : KREATE ENERGY PVT. LTD VS M/S MEENAKSHI FERRO INGOTS PVT. LTD


Party Name	Party Type	Serial No	Misc No	Filed date	Doc Type	File Name	View
M/s Demo Ltd	Petitioner	1	0902109000232020	29-05-2020	Petition	Appeal.pdf	
M/s Demo Ltd	Petitioner	1	0902109000232020	29-05-2020	Proof-of-Service	Proof of Service.pdf	

Showing 1 to 2 of 2 entries


Click to navigate to previous screen

Click to view the uploaded document

75. Petitioner/Respondent Corner – My Account (Transaction History)



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राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: vicki

- Petitioner Corner
- Respondent Corner
- My Account**
- Logout

Transaction History

Search:

Sr No	Filing No	NCLT Txn Id	Amount	Txn Status	Payment Mode	View Receipt
1	0902109000242020	0204020079452020	2000 Rs	SUCCESS	Offline	View Receipt
2	3214117000082020	1415020079332020	1000 Rs	SUCCESS	Offline	View Receipt
3	2401105000092020	0103020079262020	2000 Rs	SUCCESS	Offline	View Receipt
4	3305118000082020	0507020079242020	1000 Rs	SUCCESS	Offline	View Receipt
5	2401105000082020	0103020079192020	10000 Rs	SUCCESS	Offline	View Receipt

Showing 1 to 5 of 27 entries

Previous **1** 2 3 4 5 6 Next

Click to view the receipt of transaction

IRP/RP Account

76. IRP/RP Account

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp

My Account

- My Cases
- Filing/Document Upload
- Transaction History
- Submitted Documents
- Document Upload
- Re-filing

Logout

12 Draft Cases > 0 Payment (Online) > 0 Payment (Offline) > 0 E-Filed Cases > 0 IA-Filed >

The user under IRP/RP/ Liquidator login has following options available:











1. My Cases – To view draft and filed applications
2. Filing/Document Upload – To upload documents, reports and file applications in assigned cases
3. Transaction History – To view receipts of payments made while filing applications
4. Submitted Documents – The list of documents submitted under filed applications
5. Re-filing – Resubmission of document or application filed in which defect has been raised by NCLT scrutiny staff

77. IRP/RP Account – My Cases



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

[HOME](#)[CHANGE PASSWORD](#)[EDIT PROFILE](#)[INCIDENT REPORT](#)[LOGOUT](#)

Search <input type="text"/> Q							
Sr.No	Reference No	Case No	Case Type	Petitioner Name	Respondent Name	Filing Status	Action
1	0710102059682020	0710102400882016	Interlocutory Application(IBC)	GHGHG		Draft	
2	0710102059552020	0710102400882016	Cross Application	TEST PET P1		Draft	
3	0710102054962020	0710102400882016	Interlocutory Application(IBC)	ABS		Draft	
4	0710102033842020	0710102400882016	Company Application			Draft	
5	0710102021352020	0710102400882016	Company Petition IB	t		Draft	
6	0710102010132020	0710102400882016	Company Petition IB	Motorola	Realme	Draft	
7	0710102153862019	0710102400882016	Company Petition IB	test		Draft	
8	0710102103832019	0710102400882016	Company Application			Draft	
9	0710102100082019	0710102400882016	Company Petition IB	asssa		Draft	
10	0710102100072019	0710102400882016	Company Petition IB			Draft	

Click to edit cases in draft

78. IRP/RP Account – Filing/Document Upload



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE

As the user is appointed as IRP/RP/Liquidator in a case, the case by itself will be visible under this section for user. If user is unable to see the case then they need to contact NCLT authorities

Welcome: test_irp

My Account

Logout

Choose Your Corresponding Details

Filing No	Case No	Pet Name	Res Name	Date Of Filing	Preview and Upload	Filing
0710102400882016	C.P. (IB)/9872/PB/2016	TEST PET P1	TEST PET P2	01-Jul-2018	View	Proceed To Filing
0710102400912016	C.P. (IB)/6987/PB/2016	TEST PET 2	TEST RES 2	01-Jul-2018	View	Proceed To Filing

Showing 1 to 2 of 2 entries

Previous 1 Next

Click to preview case details and upload additional documents where fees is not required

Click to file application under main case

79. IRP/RP Account – Filing/Document Upload (Document Upload)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

PREVIEW

Basic Details			
NCLT Location	New Delhi	Case Type/Nature	Company Petition IB
Case Title	TEST PET P1 VS TEST PET P2	Subject Matter	MATTER
Remarks			

Sections		
1	Sec. 58(3)	0

+ PETITIONER'S LIST

S. No.	Petitioner name	Aadhar Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	TEST PET P1		8505879266	Delhi	NEW DELHI	110003		m

+ RESPONDENT'S LIST

S. No.	Respondent name	Aadhar Number	Respondent address	State	District	Pincode	Mobile Number	E-mail Id
1	TEST PET P2		DELHI	Delhi	NEW DELHI	110003		

+ ADVOCATE'S LIST

S. No.	Petitioner/Respondent Name	Advocate Name
1	TEST PET 2	ABHATVEER SHARMA

+ SUBMITTED CHECK LIST

Print

Next

Review the case details and click on Next to proceed

80. IRP/RP Account – Filing/Document Upload (Document Upload)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp
My Account
Logout

Document Uploading Section For

Filing Number: 0710102400882016
IRP Name: Anusha

+ UPLOAD DOCUMENT

Add Document

Document Type* -- Document Type --
Document Date* dd-mm-yyyy

Select file* Choose File No file chosen

Add Document

+ UPLOAD DOCUMENT'S LIST

S. No.	Miscellaneous Number	Party Name	Document Type	Original File Name	View Document	Action
1	0710102400882016/27	Anusha	Any-Other-Document	C170708M1902776_Rahul.pdf		Delete

Submit

Back

Select document type like Resolution Plan, affidavit, CoC related documents, etc.

Add selected document for upload. User can upload multiple documents by adding them one by one

Click to submit the documents

81. IRP/RP Account – Filing/Document Upload (Document Upload)

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp

My Account

Logout

You have uploaded below Document Successfully

Filing No : 0710102400882016
Filing Date : 10-06-2020

S. No.	Filing Number	Miscellaneous No	Party Name	File Name
1	0710102400882016	0710102400882016/27	Anusha	C170708M1902776_Rahul.pdf

Receipt Print

Misc Number will be generated for document uploaded

82. IRP/RP Account – Filing/Document Upload (Application Filing)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME

CHANGE PASSWORD

EDIT PROFILE

The user needs to provide basic details for the case. Fees will be auto calculated based on section

Basic Details

Add Petitioner

Add Respondent

Upload Document

Preview



BASIC DETAILS

Reference No : -null

NCLT Location*

New Delhi

Location of Registered Office of Respondent*

Union territory of Delhi

Case Type/Nature*

Interlocutory Application(IBC)

Filing Number

0710102400882016

Section of IBC Act 2016*

Sec. 12A

Fee Amount

1000

Save and Next

Total Payable Amount : 1000

Enter the required details and click on Save and Next

83. IRP/RP Account – Filing/Document Upload (Application Filing)

User can enter multiple petitioners in the list by filling and submitting the form again and again

Select the role in the main case, basis the role user can select the name in main case if metadata exists and all fields shown will be auto filled

Click Next after adding all petitioners to proceed to next screen

A 16-digit reference number is generated for tracking the appeal/petition until submission

Enter correct email id and mobile number of petitioner for receiving updates from NCLT

Click on Submit to submit details of a petitioner

Click to view list of petitioners added

Reference No : 0710102059692020

Petitioner added successfully

Select Mode: Company Others

Select Role in Main Case*:

Select Party Name:

Company Name*: CIN:

Authorized Person/Director of Company: Address Of Company:

Nationality of Authorized Person: State:

City/District: Pin-code:

Pan Number Authorized Person/Company: Mobile Number Authorized Person/Company*:

E-mail Id Authorized Person/Company*:

Submit Petitioner

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No
1	IRP 1	Test Address	Delhi	EAST	112020	1000000000	aab@gmail.in	

84. IRP/RP Account – Filing/Document Upload (Application Filing)

User can enter multiple respondents in the list by filling and submitting the form again and again

User can select NA in case there is no respondent in appeal/ petition

Click Next after adding all respondents to proceed to next screen

The screenshot shows the 'Add Respondent' form on the NCLT portal. The form includes a 'Reference No' field, a 'Select Mode' section with radio buttons for 'Company', 'Other', and 'NA', and several input fields for company and authorized person details. A 'Submit Respondent' button is at the bottom, and a '+ RESPONDENT'S LIST' button is at the bottom left. A 'Next' button is highlighted in yellow at the top right of the form area.

Reference No : - 0710102059692020			
Select Mode	<input checked="" type="radio"/> Company	<input type="radio"/> Other	<input type="radio"/> NA
Select Role in Main Case*	Select Role	Select Party Name	Select Party Name
Company Name*	Company Name	CIN	CIN NO.
Authorized Person/Director of Company	Authorized Person	Address Of Company	Address
Nationality Of Authorized Person	Indian	State	Select State
City/District	Select City/District	Pin-code	Pin-code
Pan Number of Authorized Person/Company	Pan Number	Mobile Number Authorized Person/Company	Mobile Number
E-mail Id of Authorized Person/Company*	Email-Id		
<input type="button" value="Submit Respondent"/>			
<input type="button" value="Next"/>			

Enter correct email id and mobile number of petitioner for receiving updates from NCLT. Mobile number is not compulsory field.

Click on Submit to submit details of a respondent

Click to view list of respondents added

85. IRP/RP Account – Filing/Document Upload (Application Filing)

The user needs to upload pdf format of documents like appeal, affidavit, annexure, proof of service, etc.

Click Next after adding all documents to proceed to next screen

Reference No : - 0710102059692020

Document Filed By* : ---- Document Filed By ---- Document Type* : -- Document Type --

Select file* : Choose File No file chosen Number of pages* : No Of Pages

Add Document

+ UPLOADED DOCUMENT'S LIST

S.No.	Document Filed By.	No. of Pages.	Document Type	Document Name	View Document
1	IRP/RP	1	Company-Application	NCLT.pdf	View

Click to view list of documents uploaded

User can add as many documents as required by selecting the document from their local drive and submitting one by one

The user needs to keep the mentioned points in consideration while uploading the documents

Attention ! (Mandatory Points)

1. Only pdf file(s) can be uploaded.
2. File for uploading should be scanned in grey scale with 300 DPI.
3. No of pages in each uploaded file should not be greater than 300 pages.
4. Split scanned file(s) in different volumes for uploading,if single file size is greater than 100 MB.
5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

Close

86. IRP/RP Account – Filing/Document Upload (Application Filing)

The user can view all the details filled till now and go back to edit any details if required

TRIBUNAL

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HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Reference No : - 0710102059692020

Basic Details			
NCLT Location	New Delhi	Case Type/Nature	Interlocutory Application(IBC)
Location of Respondent	Union territory of Delhi	Case Number	0710102400882016

Sections	
1	Sec. 12A

Petitioner's List								
S. No.	Petitioner name	PAN Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	IRP 1		Test Address	Delhi	EAST	112020	1000000000	aab@gmail.in

Respondent's List								
S. No.	Respondent name	PAN Number	Respondent address	State	District	Pincode	Mobile Number	E-mail Id
1	NA	NA	NA			NA		

Uploaded Document's List			
S. No.	Document Filed By	Sub Document Type	No. of Pages
1	IRP/RP	Company-Application	1

Print Next

Click Next after checking details to proceed to next screen

87. IRP/RP Account – Filing/Document Upload (Application Filing)

The user can make payments Online (Bharatkosh portal) or offline (DD details) as per instructions by NCLT authorities

Your Payable Amount is :	1000 Rupees	Your Remaining Amount to be paid :	1000 Rupees					
Select payment Mode	<input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input type="radio"/> Offline (Pay Fees through DD)							
<input type="button" value="Continue"/>								
S. No.	Demand No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action

Select either Online or Offline mode of payment

88. IRP/RP Account – Filing/Document Upload (Application Filing) (Online Payment - 1/3)

The user when selects Online Payment will be directed to Bharatkosh portal

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — **2** Pay

Payment Mode Online

Depositor Details

Name :	Lalit NCLT Payment		
Address 1 :	Thatipur	Address 2 :	Thatipur
City :	Gwalior	District :	Madhya Pradesh
State :	Madhya Pradesh	Country :	91
Pincode/ZipCode :	420000	Email :	_____9@gmail.com
Mobile No (91) :	_____		
Aadhar Number	_____	Pan Number	_____
Tan Number	_____	Tin Number	_____

Purpose Details

Sr. No.	Ministry	PAO Name	DDO Name	Purpose & Payment Type	Payment Period/Frequency	Amount (In INR)
1	CORPORATE AFFAIRS	PAO Corporate Affairs, New Delhi[086000]	National Company Law Tribunal, New Delhi Bench[206451]	Filing Fees, Company Petition	One Time	5000.00
				INR five thousand		Total : 5000.00

Click on "Cancel" button to go back to the last page

Click on "Confirm" button to navigate to the next page

89. IRP/RP Account – Filing/Document Upload (Application Filing)(Online Payment - 2/3)

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — **2 Pay**

Payment Gateway
The payment can be made by a depositor using all Indian Credit Cards or Debit Cards and also via the Internet Banking of banks through the Payment Gateways available below

SBIePay ICICI Bank HDFC BANK Bank of Baroda Indian Bank
 Digital Punjab AXIS BANK Net Banking Debit card Credit card

VISA Mastercard AMERICAN EXPRESS Maestro **Charges applicable ₹:50.00** [View User Charge](#)

Enter the Letters shown above:

After you click on 'Pay' button, you will be redirected to a secure gateway. After completing the payment you will be redirected back

Note: Please Wait and do not Press Refresh button of your browser while your transaction is being processed

Disclaimer: As per the terms and conditions of the back-refund policy of NTRP (Non tax refund) genuine refunds/charge back claims will be processed offline by the Ministry/Department of the concerned Ministry/Department. No chargeback/refund will be processed by the payment gateway/bank on behalf of the concerned Ministry/Department. The amount credited to the account will be credited to the account of the concerned Ministry/Department.

I acknowledge and confirm that I have read and agree to the [Terms and Conditions.](#)

Select your bank and mode of payment

Enter the characters as shown above

Check the box to agree to the Terms and Conditions related to payment

Click on "Pay" button for making the payment

90. IRP/RP Account – Filing/Document Upload (Application Filing)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण


Provide the demand draft details in the form shown. If required, user can enter details of multiple drafts as well but values need to be entered one draft at a time


Your Payable Amount is :	1000 Rupees	Your Remaining Amount to be paid :	
Select payment Mode	<input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input checked="" type="radio"/> Offline (Pay Fees through DD)		
Demand Draft No.*	<input type="text" value="Demand Draft No."/>	Amount Rs.*	<input type="text" value="Amount Rs."/>
Issue Date*	<input type="text" value="dd-mm-yyyy"/>	Bank Name*	<input type="text" value="Bank Name"/>
Branch Name*	<input type="text" value="Branch Name"/>	Payable at*	<input type="text" value="Payable at"/>
State*	<input type="text" value="Select State"/> ▼	District*	<input type="text" value="Select District"/> ▼
Pin-code	<input type="text" value="Pin-Code"/>		

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
1	12000	1000	BBB	BBB	Delhi	EAST		<input type="button" value="Delete"/>

Click on “Proceed to receipt” after adding DD details to generate receipt


91. IRP/RP Account – Filing/Document Upload (Application Filing)


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[HOME](#) [CHANGE PASSWORD](#) [EDIT PROFILE](#) [INCIDENT REPORT](#) [LOGOUT](#)

 **National Company Law Tribunal**
Your Payment is Successful

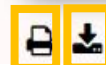


Case Title : IRP 1
Case Type : Interlocutory Application(IBC)
Payee Name : IRP 1
Transaction Id : 1001310079612020
Transaction Date : 10-06-2020
Filing No : 0710102/ 06154/ 2020

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	12000	1000	BBB	BBB	Delhi	EAST	


*Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office

Click on button to take a print of the receipt




Click on button to download receipt

92. IRP/RP Account – My Account (Submitted Documents)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Enter your Filing Number: Search

Choose Your Corresponding Details For Document View Status

Search:

Select	Filing No	Case Title	Case Type	Payment Status
<input type="checkbox"/>	2401105000042020	SSS Vs. FASSS	Company Petition IB	COMPLETED
<input type="checkbox"/>	2401105000032020	Jsjaiaja	Company Petition	COMPLETED
<input type="checkbox"/>	2401105000052020	SIMU Vs. NASHB	CA(A) Merger & Amalgamation	COMPLETED
<input checked="" type="checkbox"/>	0902109000232020	M/s Demo Ltd Vs. M/s Demo Res Ltd	Company Appeal	COMPLETED
<input type="checkbox"/>	3305118000052020	MMMMM Vs. JJJJJ	Company Appeal	COMPLETED

Showing 1 to 5 of 29 entries

Previous **1** 2 3 4 5 6 Next

[Proceed To Document List](#)

Welcomes Best_inp


My Account

Logout


Select the case to view uploaded documents

Click on the button to proceed

93. IRP/RP Account – My Account (Submitted Documents)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp



My Account

Logout

Enter your Filing Number:

Uploaded Document List

Filing No : NA Cause Title : KREATE ENERGY PVT. LTD VS M/S MEENAKSHI FERRO INGOTS PVT. LTD


Party Name	Party Type	Serial No	Misc No	Filed date	Doc Type	File Name	View
M/s Demo Ltd	Petitioner	1	0902109000232020	29-05-2020	Petition	Appeal.pdf	
M/s Demo Ltd	Petitioner	1	0902109000232020	29-05-2020	Proof-of-Service	Proof of Service.pdf	

Showing 1 to 2 of 2 entries


Click to navigate to previous screen

Click to view the uploaded document

94. IRP/RP Account – My Account (Transaction History)



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण



एक कदम स्वच्छता की ओर

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp

My Account

Logout

Transaction History

Search:

Sr No	Filing No	NCLT Txn Id	Amount	Txn Status	Payment Mode	View Receipt
1	0902109000242020	0204020079452020	2000 Rs	SUCCESS	Offline	View Receipt
2	3214117000082020	1415020079332020	1000 Rs	SUCCESS	Offline	View Receipt
3	2401105000092020	0103020079262020	2000 Rs	SUCCESS	Offline	View Receipt
4	3305118000082020	0507020079242020	1000 Rs	SUCCESS	Offline	View Receipt
5	2401105000082020	0103020079192020	10000 Rs	SUCCESS	Offline	View Receipt

Showing 1 to 5 of 27 entries

Previous **1** 2 3 4 5 6 Next

Click to view the receipt of transaction

95. IRP/RP Account - Refiling

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: test_irp

12 Draft Cases > 0 Payment (Online) > 0 Payment (Offline) > 0 E-Filed Cases > 0 IA-Filed >

- My Account
- My Cases
- Filing/Document Upload
- Transaction History
- Submitted Documents
- Document Upload
- Re-filing**
- Logout

User can click on Re-filing to view filings which are marked in defect by NCLT scrutiny staff

96. IRP/RP Account – Re-filing



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE

User will view the list of filings rejected by NCLT scrutiny staff and reverted for re-filing

Welcome: vicki

Petitioner Corner

Respondent Corner

My Account

Logout

+ CHOOSE YOUR CORRESPONDING CASES FOR REFILING

Sr. No	Filing Number	Date of Filing	Case Title	Select
1	0902109000072020	May 26, 2020	M/s Test A Comp Vs. M/s Test B Comp	click to edit
2	0902109000242020	Jun 4, 2020	M/s Allh Demo Vs. M/s Allh Res	click to edit
3	0902109000092020	May 26, 2020	M/s ABC Company Vs. M/s Responde	click to edit

Showing 1 to 3 of 3 entries

Previous 1 Next

User can click on edit to change existing details in the filing done

97. IRP/RP Account – Re-filing

User can navigate to other tabs by click on the tab name

Only the tabs marked as defective by NCLT staff will be visible for information update

- Basic Details
- Edit Petitioner
- Edit Respondent
- Document Upload
- Preview

BASIC DETAILS		Click On Next Button in Preview tab for Final Submission	
Reference No : - 0902109000952020			
NCLT Location*	Allahabad	Jurisdiction/Location of Registered Office of Respondent*	State of Uttar Pradesh
Case Type/Nature*	Company Petition	Are You Qualified in MSME Sector*	NO
Case Title	M/s Test A Comp Vs. M/s Test B Comp	Subject matter*	Test Subject Matter
Amount Claimed	0	Remarks	
Section of Companies Act 2013*	Sec 252 (3)	Fee Amount	1000
Industry *	INFRASTRUCTURE		
More Section	Total Maximum Payable Amount :	1000	Update

User can edit values in fields as asked and click on Update to save data

ROC/RD/ Liquidator Account

98. ROC/RD/Liquidator Login

The ROC/RD/ Liquidator login are similar to other logins barring options of File Reports and Submit Reports. For other functionalities please refer to earlier slides

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD

Welcome: [User Name]

2 Draft Cases > 1 Payment (Online) > 1 Payment (Offline) > 2 E-Filed Cases > 0 IA-Filed >

Act Wise Case Details

Act	Count
Company Application	2

Case Type Wise Case Details

Case Type	Count
Company Application	2

Case Wise Case Details

Sections Wise Case Details

File Reports

Submit Reports

Logout

As per the court order user can file report in an ongoing case

User can submit reports in cases where they have been tagged as per court order

99. ROC/RD/Liquidator – File Reports

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD

Welcome: [Redacted]

- Petitioner Corner
- Respondent Corner
- File Reports**
- My Account
- Logout

Case Type:* Company Petition(Company Act) Case No:* 120 Location: National Co Case Year:* 2019

Search

+ CHOOSE YOUR CASE TO FILE REPORT/ORDER

Sr. No	Filing No.	Case No.	Case Title	Date of Filing	Preview & Upload
1	0710102108482019	CP/120/ND/2019		2019-07-31	View & Upload

Enter the case number in above fields and click on Search to identify case under which documents are to be uploaded

Click on View and Upload to submit reports

100. ROC/RD/Liquidator – File Reports

The screenshot shows a web interface for document uploading. On the left is a dark red sidebar with navigation options: 'Welcome: i', 'Petitioner Corner', 'Respondent Corner', 'File Reports' (highlighted), 'My Account', and 'Logout'. The main content area is titled 'Document Uploading Section For' and includes a 'Filing Name' field with the value '0710102108482019'. Below this is a '+ UPLOAD DOCUMENT' section with a teal header 'Add Document'. It contains a 'Document Type*' dropdown menu (currently showing '-- Document Type --'), a 'Document Date*' field with a calendar icon, and a 'Select file*' field with a 'Choose File' button and the text 'No file chosen'. An 'Add Document' button is positioned below the file selection area. At the bottom of the upload section is a '+ UPLOAD DOCUMENT'S LIST' section containing a table with one row of data. A 'Submit' button is located at the bottom right of the interface.

Select document type like Order and Reports documents

Add selected document for upload. User can upload multiple documents by adding them one by one

Click to submit the documents

S. No.	Miscellaneous Number	Party Name	Document Type	Original File Name	View Document	Action
1	0710102108482019/7		Report	NCLT.pdf		Delete

101. ROC/RD/Liquidator – Report Submission

The user can view the list of cases which have been added to their account for reports submission under Submit Reports

The screenshot displays the NCLT portal interface. At the top left is the NCLT logo and name in English and Hindi. A navigation menu on the left includes 'Welcome:', 'Petitioner Corner', 'Respondent Corner', 'File Reports', 'My Account', and 'Logout'. At the top right, there are links for 'HOME', 'CHANGE PASSWORD', and 'EDIT PROFILE'. The main content area features a table with the following data:

Sr.No	Case Type	Petitioner Name	Respondent Name	Action
1	Company Petition IB	M/S INDUS CONTAINER LINES FINANCE PVT LTD	M/S GEO EXPRESS PVT LTD	0710200412992017
2	Company Petition	VIJAY AGGARWAL	SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	0710102098902019

A blue callout bubble points to the 'Action' column, stating: 'Click on filing number to navigate to document upload screen'.

102. ROC/RD/Liquidator – Report Submission

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Welcome: [User Name]

- Petitioner Corner
- Respondent Corner
- File Reports
- My Account
- Logout

+ CONFIRM ALL

Document Filed By* Name*	Filing Number* 0710200412992017	Mobile Number*	Email*
-----------------------------	------------------------------------	----------------	--------

+ UPLOAD SECTION

Document uploaded successfully

Document Type* Select Document Type Enter Document Details

Select file* Choose File No file chosen

Back Upload

+ Submit Documents List (**Multiple documents can be submitted together)

S. No.	Miscellaneous Number	Party Name	Document Type	Original File Name	View	Action
1	0710200412992017/7		Reports	Proof.pdf		

Submit

Select document type like Reports and other documents for upload

Add selected document for upload. User can upload multiple documents by adding them one by one

Click to submit the documents

THANK YOU